

LOK SABHA

BULLETIN – PART I (Brief Record of Proceedings)

Friday, December 13, 2024/Agrahayana 22, 1946 (Saka)

No. 36

11.00 A.M.

1. Tragic Reference by the Speaker

The Speaker made reference to the tragic incident of terrorist attack on Parliament House on 13th December, 2001.

Thereafter, members stood in silence for a short while as a mark of respect to the memory of the martyrs of the terrorist attack.

11.02 A.M.

2. Starred Questions

Starred Question Nos. 261 – 266 were orally answered. Replies to Starred Question Nos. 267 - 280 were laid on the Table.

3. Unstarred Questions

Replies to Unstarred Question Nos. 2991 – 3220 were laid on the Table.

12.00 Noon

4. Felicitation by the Speaker

The Speaker, on behalf of the House, congratulated Shri Gukesh D for winning the World Chess Championship 2024 Game on 12th December, 2024 at Singapore and on becoming the youngest ever world chess champion at the age of 18.

12.02 P.M.

5. Papers laid on the Table

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) laid on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Legal Services Authority, New Delhi, for the year 2023-2024 alongwith Audited Annual Accounts of the National Legal Aid Fund for the year 2023-2024.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Legal Services Authority, New Delhi, for the year 2023-2024 alongwith audited Annual Accounts of the National Legal Aid Fund for the year 2023-2024.

The Minister of State (Independent Charge) of the Ministry of Ayush; and Minister of State in the Ministry of Health and Family Welfare (Shri Prataprao Jadhav) laid on the Table:-

- (1) A copy of the Drugs (Fifth Amendment) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.669(E) in Gazette of India dated 29th October, 2024, together with a Corrigendum thereto published in the Notification No. G.S.R.660(E) dated 21st November, 2024 under Section 38 of the Drugs and Cosmetics Act, 1940.
- (2) A copy each of the following Notifications (Hindi and English versions) under Section 93 of the Food Safety and Standards Act, 2006:-
 - (i) The Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2024 published in Notification No. STD/FA/38/FSSAI(Part-I) in Gazette of India dated 23rd October, 2024.

- (ii) The Food Safety and Standards (Amendment) Rules, 2024 published in Notification No. G.S.R. 678(E) in Gazette of India dated 30th October, 2024.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Siddha, Chennai, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Siddha, Chennai, for the year 2023-2024.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Mangalagiri, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Mangalagiri, for the year 2023-2024.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Nagpur, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Nagpur, for the year 2023-2024.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Madurai, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Madurai, for the year 2023-2024.

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Medical Services Society, New Delhi, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Medical Services Society, New Delhi, for the year 2023-2024.

The Minister of State in the Ministry of Health and Family Welfare; and Minister of State in the Ministry of Chemicals and Fertilizers (Shrimati Anupriya Patel) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Hyderabad, for the year 2023-2024, alongwith audited accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Pharmaceutical Education and Research, Hyderabad, for the year 2023-2024.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2022-2023, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2022-2023.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Institute for Social and Economic Change), Bangalore for the year 2023-2024, alongwith audited accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Institute for Social and Economic Change), Bangalore, for the year 2023-2024.
- (5)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Department of Statistics, Maharaja Syajirao University of Baroda), Vadodara, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Department of Statistics, Maharaja Syajirao University of Baroda), Vadodara, for the year 2023-2024.
- (6)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Utkal University), Bhubaneswar, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Utkal University), Bhubaneswar, for the year 2023-2024.
- (7)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Centre for Research in Rural and Industrial Development), Chandigarh, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Centre for Research in Rural and Industrial Development), Chandigarh, for the year 2023-2024.
- (8)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Institute of Economic Growth), Delhi, for the year 2023-2024, alongwith audited accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Institute of Economic Growth), Delhi, for the year 2023-2024.
- (9)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (JSS Institute of Economic Research), Dharwad, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (JSS Institute of Economic Research), Dharwad, for the year 2023-2024.
- (10)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (The Gandhigram Institute of Rural Health and Family Welfare Trust), Gandhigram, District Dindigul, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (The Gandhigram Institute of Rural Health and Family Welfare Trust), Gandhigram, District Dindigul, for the year 2023-2024.
- (11)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Gauhati University), Guwahati, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Gauhati University), Guwahati, for the year 2023-2024.
- (12)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (University of Kerala), Thiruvananthapuram, for the year 2023-2024, alongwith audited accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (University of Kerala), Thiruvananthapuram, for the year 2023-2024.
- (13)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Panjab University), Chandigarh, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Panjab University), Chandigarh, for the year 2023-2024.
- (14)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Patna University), Patna, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Patna University), Patna, for the year 2023-2024.
- (15)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (University of Lucknow), Lucknow, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (University of Lucknow), Lucknow, for the year 2023-2024.
- (16)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, (Gokhale Institute of Politics and Economics), Pune, for the year 2023-2024, alongwith audited accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Gokhale Institute of Politics and Economics), Pune, for the year 2023-2024.

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, (Dr. Hari Singh Gour University) Sagar, (M.P.), for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Dr. Hari Singh Gour University), Sagar (M.P.), for the year 2023-2024.
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Himachal Pradesh University), Shimla, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Himachal Pradesh University), Shimla, for the year 2023-2024.
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (University of Kashmir), Srinagar, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (University of Kashmir), Srinagar, for the year 2023-2024.
- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Mohanlal Sukhadia University), Udaipur, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Mohanlal Sukhadia University), Udaipur, for the year 2023-2024.
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Andhra University), Visakhapatnam, for the year 2023-2024, alongwith audited accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Andhra University), Visakhapatnam, for the year 2023-2024.
- (22) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Statement regarding Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Statement regarding Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Statement regarding Review by the Government of the working of the Madras Fertilizers Limited, Chennai, for the year 2023-2024.
- (ii) Annual Report of the Madras Fertilizers Limited, Chennai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (d) (i) Statement regarding Review by the Government of the working of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2023-2024.
- (ii) Annual Report of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (e) (i) Statement regarding Review by the Government of the working of the Fertilisers and Chemicals Limited Travancore Limited, Kochi, for the year 2023-2024.
- (ii) Annual Report of the Fertilisers and Chemicals Limited Travancore Limited, Kochi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) on behalf of the Minister of State in the Ministry of Ports, Shipping and Waterways (Shri Shantanu Thakur) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 458 of the Merchant Shipping Act, 1980:-
 - (i) The Merchant Shipping (Ships and Port Facility Security) Rules, 2024 published in Notification No. G.S.R.84(E) in Gazette of India dated 22nd June, 2024.
 - (ii) S.O.2446(E) published in Gazette of India dated 24th June, 2024 notifying the Director General of Shipping, appointed under section 7 of Merchant Shipping Act, 1980, shall be the designated authority for the purposes of Part IXB of Merchant Shipping Act, 1980.
 - (iii) The Merchant Shipping (Appeal) Rules, 2024 published in Notification No. G.S.R.558(E) in Gazette of India dated 10th September, 2024.
 - (iv) S.O.3870(E) published in Gazette of India dated 10th September, 2024 appointing the date of publication of the notification as the date on which the provisions at serial number 14 in the Schedule of the Jan Vishwas (Amendment of Provisions) Act, 2023 relating to the Merchant Shipping Act, 1980 shall come into force.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (i) of (1) above.
- (3) A copy of the Inland Vessels (Central Database and Allied Matters) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R. 670(E) in Gazette of India dated 29th October, 2024 under sub-section (1) of Section 113 of the Inland Vessels Act, 2021.
- (4)
 - (i) A copy of the Annual Administration Report (Hindi and English versions) of the Deendayal Port Authority, Kandla, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Deendayal Port Authority, Kandla, for the year 2023-2024, together with Audit report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Deendayal Port Authority, Kandla, for the year 2023-2024.
 - (iv) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Deendayal Port Authority, Kandla, for the year 2023-2024.
- (5)
 - (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Authority, Mumbai for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru Port Authority, Mumbai for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Authority, Mumbai, for the year 2023-2024.

- (iv) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Jawaharlal Nehru Port Authority, Mumbai, for the year 2023-2024.
- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Authority, Visakhapatnam, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Authority, Visakhapatnam, for the year 2023-2024.
- (7) (i) A copy of the Administration Report (Hindi and English versions) of the Syama Prasad Mookerjee Port, Kolkata for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Syama Prasad Mookerjee Port, Kolkata for the year 2023-2024, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Syama Prasad Mookerjee Port, Kolkata, for the year 2023-2024.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Syama Prasad Mookerjee Port, Kolkata, for the year 2023-2024.
- (8) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (a) (i) Statement regarding Review by the Government of the working of the Shipping Corporation of India Land and Assets Limited, Mumbai, for the year 2023-2024.

- (ii) Annual Report of the Shipping Corporation of India Land and Assets Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Statement regarding Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2023-2024.
- (ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (9) A copy of the Notification No. IMU/HQ/ADM/Notification/2023/01 (Hindi and English versions) published in Gazette of India dated 3rd July, 2024 notifying Statute 34(1), Ordinance No 1 of 2024, Ordinance No 2 of 2024, Regulation 01 of 2016, Regulation 03 of 2016 and appointing Estate Officer in respect of public premises controlled by each Campus of Indian Maritime University under sub-section (2) of Section 47 of the Indian Maritime University Act, 2008.

The Minister of State in the Ministry of Defence (Shri Sanjay Seth) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under article 309 of the Constitution:-
 - (i) The Ministry of Defence, Defence Research and Development Organisation, Civil Works Officer Cadre (Group 'A' and 'B' Posts) Recruitment Rules, 2023 published in Notification No. S.R.O.73(E) in weekly Gazette of India dated 10th June, 2023.
 - (ii) The Defence Research and Development Service Rules, 2023 published in Notification No. S.R.O.72 in weekly Gazette of India dated 3rd June, 2023.

- (iii) The Defence Research and Development Organisation, Store Assistant 'B' and Store Assistant 'A' (Group 'C' Posts) Recruitment (Amendment) Rules, 2023 published in Notification No. S.R.O.78 in weekly Gazette of India dated 24th June, 2023.
- (iv) The Ministry of Defence, Defence Research and Development Organisation, Senior Store Officer Grade- II. Store Officer and Senior Store Assistant (Group 'A' and 'B' Posts) Recruitment Rules, 2023 published in Notification No. S.R.O.85 in weekly Gazette of India dated 26th August, 2023.
- (v) The Defence Research and Development Organization, Ministry of Defence, Group 'C' posts Recruitment (Amendment) Rules, 2023 published in Notification No. S.R.O.86 in weekly Gazette of India dated 30th September, 2023.
- (vi) The Ministry of Defence, Defence Research and Development Organisation and Directorate General of Aeronautical Quality Assurance, Accounts Cadre, Accountant (Group 'B' Post) Recruitment Rules, 2024 published in Notification No. S.R.O.9 in weekly Gazette of India dated 10th February, 2024.
- (vii) The Ministry of Defence, Defence Research and Development Organisation and Directorate General of Aeronautical Quality Assurance, Accounts Cadre, Senior Accounts Officer Grade-I (Group 'A' Post) Recruitment Rules, 2024 published in Notification No. S.R.O.10 in weekly Gazette of India dated 10th February, 2024.
- (viii) The Ministry of Defence, Defence Research and Development Organisation and Senior Administrative Officer Grade-II (Group 'A' Post) Recruitment Rules, 2024 published in Notification No. S.R.O.24 in weekly Gazette of India dated 1st June, 2024.

- (ix) The Ministry of Defence, Defence Research and Development Organisation, Principal Private Secretary Recruitment (Amendment) Rules, 2024 published in Notification No. S.R.O.25 in weekly Gazette of India dated 1st June, 2024.
- (x) The Ministry of Defence, Defence Research and Development Organisation Technical Cadre Recruitment Rules, 2024 published in Notification No. S.R.O.52 in weekly Gazette of India dated 21st September, 2024.
- (xi) The Ministry of Defence, Defence Research and Development Organisation, Deputy Director (Official Language), Group 'A' Post, Recruitment Rules, 2023 published in Notification No. S.R.O.90 in weekly Gazette of India dated 30th December, 2023.
- (2) Eleven Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Joint Warfare Studies, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Joint Warfare Studies, New Delhi, for the year 2023-2024.
- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cantonment Boards for the year 2023-2024.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Cantonment Boards, for the year 2023-2024.
- (5) (i) A copy of the Annual Report of the National Maritime Foundation, New Delhi, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review by the Government of the working of the National Maritime Foundation, New Delhi, for the year 2023-2024.
- (6) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (a)
 - (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bengaluru, for the year 2023-2024.
 - (ii) Annual Report of the Hindustan Aeronautics Limited, Bengaluru, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (b)
 - (i) Review by the Government of the working of the BEML Limited, Bangalore, for the year 2023-2024.
 - (ii) Annual Report of the BEML Limited, Bengaluru, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (c)
 - (i) Review by the Government of the working of the BEML Land Assets Limited, Bengaluru, for the year 2022-2023.
 - (ii) Annual Report of the BEML Land Assets Limited, Bengaluru, for the year 2022-2023 alongwith audited accounts and comments of the Comptroller and Auditor General thereon.
 - (d)
 - (i) Review by the Government of the working of the BEML Land Assets Limited, Bengaluru, for the year 2023-2024.
 - (ii) Annual Report (Hindi and English versions) of the BEML Land Assets Limited, Bengaluru, for the year 2023-2024, alongwith audited accounts and comments of the Comptroller and Auditor General thereon.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (c) of (6) above.

The Minister of State in the Ministry of External Affairs; and Minister of State in the Ministry of Textiles (Shri Pabitra Margherita) laid on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Research and Information System for Developing Countries, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Research and Information System for Developing Countries, New Delhi, for the year 2023-2024.

6. Statements of Committee on Estimates

Dr. Sanjay Jaiswal laid on the Table the following Statements (Hindi and English versions) of the Committee on Estimates (2024-25):-

- (1) Statement showing Final Action Taken by the Government in respect of Observations/Recommendations contained in Chapter-I and V of the Second Report (17th Lok Sabha) of the Committee on Estimates (2020-2021) on the Action Taken by the Government on the Observations/Recommendations contained in the Twenty-eight Report (16th Lok Sabha) of the Committee on Estimates (2017-2018) on the subject 'Central Armed Police Forces and Internal Security Challenges - Evaluation and Response Mechanism' Pertaining to Ministry of Home Affairs.
- (2) Statement showing Final Action Taken by the Government in respect of Observations/Recommendations contained in Chapter-I of the Tenth Report (17th Lok Sabha) of the Committee on Estimates (2020-2021) on the Action Taken by the Government on the Observations/Recommendations contained in the Twelfth Report (16th Lok Sabha) of the Committee on Estimates (2015-2016) on the subject 'Rationalisation of Demands for Grants' pertaining to the Ministry of Finance (Department of Economic Affairs).

- (3) Statement showing Final Action Taken by the Government in respect of Observations/Recommendations contained in Chapter–I of the Sixteenth Report (17th Lok Sabha) of the Committee on Estimates (2022-2023) on the Action Taken by the Government on the Observations/Recommendations contained in the Seventh Report (17th Lok Sabha) of the Committee on Estimates (2020-2021) on the Subject 'Estimates and Functioning of National Highway Projects including Bharatmala Projects' pertaining to Ministry of Road Transport and Highways.
- (4) Statement showing Final Action Taken by the Government in respect of Observations/Recommendations contained in Chapter–I & V of the Seventeenth Report (17th Lok Sabha) of the Committee on Estimates (2022-2023) on the Action Taken by the Government on the Observations / Recommendations contained in the Ninth Report (17th Lok Sabha) of the Committee on Estimates (2020-2021) on the subject 'Recent Budgetary Reform for Better Management of Government Expenditure' pertaining to Ministry of Finance (Department of Economic Affairs).
- (5) Statement showing Final Action Taken by the Government in respect of Observations/Recommendations contained in Chapter–I and V of the Twenty-Second Report (17th Lok Sabha) of the Committee on Estimates (2022-2023) on the Action Taken by the Government on the Observations/Recommendations contained in the Eleventh Report (17th Lok Sabha) of the Committee on Estimates (2021-2022) on the subject 'Review of Performance of Pradhan Mantri Awaas Yojana – Gramin (PMAY-G)' pertaining to Ministry of Rural Development.

- (6) Statement showing Final Action Taken by the Government in respect of Observations/Recommendations contained in Chapter–I and V of the Twenty-fifth Report (17th Lok Sabha) of the Committee on Estimates (2022-2023) on the Action Taken by the Government on the Observations/Recommendations contained in the Thirteenth Report (17th Lok Sabha) of the Committee on Estimates (2021-2022) on the subject 'Review of National Disaster Response Force' pertaining to Ministry of Home Affairs (Disaster Management Division).
- (7) Statement showing Final Action Taken by the Government in respect of Observations/Recommendations contained in Chapter–I and V of the Twenty-ninth Report (17th Lok Sabha) of the Committee on Estimates (2023-2024) on the Action Taken by the Government on the Observations/ Recommendations contained in the Eighteenth Report (17th Lok Sabha) of the Committee on Estimates (2022-2023) on the subject 'Estimates and Policy Aspects of the Ministry of Development of North Eastern Region' pertaining to Ministry of Development of North Eastern Region.

7. Reports of Study Visit of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes

Dr. Faggan Singh Kulaste laid on the Table the following Study visit Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2024-2025):-

- (1) Study visit Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to Guwahati, Darjeeling and Siliguri from 4th to 9th November, 2023.
- (2) Study visit Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to Munnar, Kochi, Bengaluru and Bhubaneswar from 16th to 21st October, 2024.

8. Report of Standing Committee on Railways

Dr. C.M. Ramesh presented the 1st Report (Hindi and English versions) of Standing Committee on Railways (2024-25) on Demands for Grants (2024-25) of the Ministry of Railways.

9. Statement of Standing Committee on Railways

Dr. C.M. Ramesh laid on the Table the Statement (Hindi and English versions) on Final Action Taken by Government on the recommendations contained in the 17th Report of the Committee (17th Lok Sabha) on action taken by Government on the recommendations contained in their 16th Report of the Committee (17th Lok Sabha) on the subject 'Performance of Rail Land Development Authority'.

10. Statement by Minister

The Minister of State in the Ministry of Defence (Shri Sanjay Seth) made a statement regarding the status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Defence on Demands for Grants (2019-20) on Army, Navy, Air Force and Joint Staff (Demand Nos. 19 and 20) pertaining to the Ministry of Defence.

11. Statement by Minister of State in the Ministry of Parliamentary Affairs

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) made a statement regarding Government Business during the remaining part of the 3rd session of 18th Lok Sabha.

12.06 P.M.

12. Matters under Rule 377

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:-

- 1) Smt. Bharti Pardhi regarding need to re-open Forest Rangers College, Balaghat, Madhya Pradesh.
- 2) Shri Dilip Saikia regarding need to fix minimum distance between toll plazas from current 60 KM to 100 KM.
- 3) Shri Pradeep Purohit regarding need to start Graduate Courses in IIHT, Bargah, Odisha and also provide basic infrastructure facilities at Balijori Handloom Market.
- 4) Shri Yogender Chandolia regarding need to abolish Service Charges on Industries in Delhi under DIDOM Act.
- 5) Shri P. P. Chaudhary regarding need to regulate social media to address its negative impact upon youths of the country.
- 6) Shri Jugal Kishore regarding need to resume payment of compensation to farmers whose land was acquired by Army for construction of Ditches in 1971 in Reasi Assembly Segment in Jammu Parliamentary Constituency.
- 7) Shri. Kamakhya Prasad Tasa regarding need to take steps for extensive study and research work on Assamese language by Central Universities and Academic Research Institutions.
- 8) Dr. K Sudhakar regarding adverse impact of Social media on children of the country.
- 9) Dr. C. M. Ramesh regarding need to expedite completion of Fishing Harbour at Pudimadaka in Anakapalle district, Andhra Pradesh.
- 10) Smt. Kalaben Mohanbhai Delkar regarding alleged intervention of officials in the functioning of Gram Panchayat Sarpanch in Dadra and Nagar Haveli Parliamentary Constituency.

- 11) Shri Gyaneshwar Patil regarding need to establish a Banana Research Centre and Agriculture College in Burhanpur district, Madhya Pradesh.
- 12) Shri Dushyant Singh regarding need to bring policy on use of GM crops ensuring protection of agro-biodiversity and livelihood of farmers.
- 13) Shri Bibhu Prasad Tarai regarding need to rehabilitate the slum dwellers in Paradip Port area in Jagatsinghpur Parliamentary Constituency, Odisha.
- 14) Dr. Shashi Tharoor regarding need to reopen the National Film Development Corporation (NFDC) Centre in Thiruvananthapuram, Kerala.
- 15) Shri Satpal Brahamchari regarding Railway related issues of Sonipat Parliamentary Constituency, Haryana.
- 16) Shri Ramasahayam Raghuram Reddy regarding need to constitute an Apex Committee to address the problems posed to Telangana by Polavaram Multi-Purpose Irrigation Project.
- 17) Shri Amrinder Singh Raja Warring regarding pollution of Buddha Nullah, a tributary of Sutlej river due to untreated industrial effluents in Punjab.
- 18) Shri Saptagiri Sankar Ulaka regarding need to stop mining activities in the region around Gandhamardan Hills in Odisha.
- 19) Shri Sasikanth Senthil regarding need to implement National Food Security Act effectively in the Country.
- 20) Shri Babu Singh Kushwaha regarding need to ensure supply of DAP to farmers.
- 21) Shri Virendra Singh regarding need to ensure implementation of reservation policy in recruitment to the post of Lecturer, Associate Professor and Professor in Central and State Universities.
- 22) Shri K. Eswarasamy regarding need to provide dry ash of Thermal Power Plants at free of cost or subsidised price to MSME companies manufacturing dry bricks.
- 23) Shri Bastipati Nagaraju regarding need to include Vedavathi Lift Irrigation, Gundrevula and Rejolibanda Diversion Scheme Project in Andhra Pradesh under Accelerated Irrigation Benefit Programme of Pradhan Mantri Krishi Sinchayee Yojana.

- 24) Shri Arvind Ganpat Sawant regarding need to rehabilitate the hutment dwellers residing on the land of Mumbai Port.
- 25) Shri Vishaldada Prakashbapu Patil regarding need to conduct a survey to identify the eligible landless families in Maharashtra and provide them land legally ensuring them to avail the Government facilities.
- 26) Shri Chandra Prakash Choudhary regarding inclusion of Kudmi Tribe in the list of Scheduled Tribes.

12.07 P.M.

13. Discussion on the glorious journey of 75 years of the Constitution of India

Time available: 12 Hrs.
Time taken: 7 Hrs. 03 Mins.

The Speaker made an observation* on the subject.

Thereafter, Shri Rajnath Singh# initiated the discussion.

The following members took part in the discussion:-

1. Smt. Priyanka Gandhi Vadra
2. Shri Akhilesh Yadav
3. Shri Kalyan Banerjee
4. Shri T.R Baalu
5. Dr. Byreddy Shabari
6. Shri Rajiv Ranjan Singh@
7. Shri Arvind Ganpat Sawant
8. Shri Bhartruhari Mahtab
9. Shri Sukhjinder Singh Randhawa
10. Dr. Amol Ramsing Kolhe
11. Smt. Shambhavi
12. Shri Subbarayan K.
13. Shri Sachithanantham R.
14. Shri Awadhesh Prasad

* Original in Hindi. For details, please see the debates of the day.

Minister of Defence.

@ Minister of Panchayati Raj; and Minister of Fisheries, Animal Husbandry and Dairying.

15. Ms Mahua Moitra
16. **Shri Kiren Rijiju (intervened)

*(Due to interruptions, Lok Sabha adjourned at 5.23 P.M.
and re-assembled at 5.53 P.M.)*

*(Due to continued interruptions, Lok Sabha adjourned at 5.55 P.M.
and re-assembled at 6.15 P.M.)*

17. Shri Jagdambika Pal
18. Shri Malvinder Singh Kang
19. Shri Hibi Eden
20. Shri E T Mohammed Basheer
21. Dr. D. Purandeswari
22. Ms Iqra Choudhary
23. Shri Hanuman Beniwal
24. Shri M Mallesh Babu
25. Shri Rajkumar Roat

The discussion was not concluded.

8.00 P.M.

(Lok Sabha adjourned till 11.00 A.M. on Saturday, the 14th December, 2024.)

UTPAL KUMAR SINGH
Secretary General

** Minister of Parliamentary Affairs; and Minister of Minority Affairs